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So (Est)

13/2/25

Declaration of Assets and Liabilities

Year 2024-2025

I, Prave-Ranjan Kumar, son/daughter/wife of Shailendra Prasad Singh
 aged 34 years, belonging to Bihar Vidhan Sabha

service and presently working as Office Attendant (Bihar Vidhan Sabha)

give her/his below the details of the assets (Immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets:

(Assets in joint name indicating the extent of joint ownership will also have to be
 given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	25000/-	Meenu Sumin 4000/-	Divyanshi	Kritu	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	15000/- In S.B.I Bihar Vidhan Mendal (Patna)	Bank of Baroda Delhi 20000/-	NIL	NIL	
(iii)	Bonds, Debentures and shares in companies	NIL	NIL	NIL	NIL	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 28,882 Per year	NIL	LIC 1561 Per Month	NIL	
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	
(vi)	Jewellery (give details of weight and value)	Gold 35 gm	Gold 100 gram Silver 100 gm	NIL	NIL	
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on/...../.....
(a)	(i) Loans from Banks	Personal loan 6,20,000	5,62,000 Lakh
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NFL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NFL	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BGJPR85130	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. Personal Detail

ZPF/ZPF/PRAN No. :-

110105365690

Gender :-

M (M/F)

Date of Birth :-

14 02 1990 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Legislative Assembly
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :-

Patna Nagar Delhi

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Priya Ranjan Kumar

Name of Employee: Priya Ranjan Kumar

Designation: Office Attendant

Department: Bihar Vidhan Sabha Patna

Place: Patna

Date: 13/2/25

Note:

Please sign each page of the declaration. Assent declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Priya Ranjan Kumar
13/2/25